

परिवहन सवा लंबार बंडी (जी स० का०
बाबिल) : (क) जी है, कमी-कमी
ब्यस्त-समय (busy hours) में ।

(ल) इसके लिये ऐसे और अधिक
साथों के मन्जूर किये जाने का विचार है ।

(ग) लगभग दो-तीन महीनों में ।

**Development of Gandhidham near
Kandla**

967. Shri Khimji: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred question No. 715 on the 28th February, 1958 and lay a statement on the Table showing:

(a) the areas developed in Gandhidham by the Central Government and the Sindhu Resettlement Corporation separately; and

(b) the prices and terms fixed by them separately for sale of developed land?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

—
12-11 hrs.

PAPERS LAID ON THE TABLE

**AMENDMENT TO ANDAMAN AND NICOBAR
ISLANDS MOTOR VEHICLES RULES**

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to lay on the Table, under sub-section (8) of section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. 122/58, dated the 5th November, 1958, making certain amendment to the Andaman and Nicobar Islands Motor Vehicles Rules, 1939, published in Andaman and Nicobar Gazette. [Placed in Library. See No. LT-1078/58].

204 (A) LED.—4.

ORDERS ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following Orders:

- (1) Requisition Orders for Rice served on certain traders in East Godavari District (Andhra Pradesh).
- (2) Requisition Orders for Rice served on certain traders in Tadepalligudem of West Godavari District (Andhra Pradesh).
- (3) Requisition Orders for Rice served on certain traders in Thanuku of West Godavari District (Andhra Pradesh).
- (4) Requisition Orders for Rice served on certain traders in Nidadavole of West Godavari District (Andhra Pradesh).
- (5) Requisition Orders for Rice served on certain traders in Chebrole of West Godavari District (Andhra Pradesh).
- (6) Requisition Orders for Rice served on certain traders in Eluru of West Godavari District (Andhra Pradesh).
- (7) Requisition Orders for Rice served on certain traders in Bhimavaram of West Godavari District (Andhra Pradesh).
- (8) Requisition Orders for Rice served on certain traders in Guntur District (Andhra Pradesh).
- (9) Requisition Orders for Gram served on certain traders in Sriganganagar District (Rajasthan).
- (10) Orders to get declaration of Gram stocks served on certain traders in Sriganganagar District (Rajasthan). [Placed in